

**THE HON'BLE NATIONAL GREEN TRIBUNAL (SZ)
AT: CHENNAI**

MEMORANDUM OF APPLICATION

(Under section 18(1) read with Sections 14,15 of National Green Tribunal Act, 2010)

**IN
APPLICATION NO. 75 / 2022**

Between:

Sirassu Venkanna

S/o Maisaiah, Aged 42 Years

R/O Peraboinagudem village, Nagaram mandal,

Suryapet Dist, Telangana-508279

..... Applicant

AND:

The Union of India & 5 others

..... Respondents

Sl. No	PARTICULARS	P.NO
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H.Yasmeen Ali

Counsel for the state of Telangana

Yadadri Bhuvanagiri Dist

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL (SZ)
AT: CHENNAI**

MEMORANDUM OF APPLICATION
(Under section 18(1) read with Sections 14,15 of National Green Tribunal Act, 2010)

**IN
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Sirusu Venkanna
S/o Maisaiah, Aged 42 Years
R/O Peraboinagudem village, Nagaram mandal,
Suryapet Dist, Telangana-508279 Applicant

AND:

The Union of India & 5 others Respondents

REPLY AFFIDAVIT FILED BY 3rd RESPONDENT

I, Smt Pamela Satpathy, IAS, W/o Deepankar Satpathy, aged 35 years, District Collector, Yadadri Bhuvanagiri District do hereby solemnly affirm and sincerely state as follows:

Brief facts of the case:

It is to submit that, the Government of Telangana have accorded administrative approval for Construction of "Formation of Baswapur Reservoir with (11.39) TMC quantity near Baswapur (V), Bhuvanagiri (M), Yadadri Bhuvanagiri District within Kaleshwaram Project". The total requirement of Sand for completing the construction of Baswapur Reservoir is estimated to about (10.20) Lakh Cubic metres. The Sand is being procured from different quarries in the vicinity of Project from various rivers duly following the prescribed procedure issued by the Government of Telangana and issuing the permission order after taking the recommendation of the District level Committee. The Sand procurement is monitored with coordination of Revenue, Irrigation, Mines & Geology, Ground water and Police Department officials time to time. In the cases where the quarry is maintained by TSMDC Ltd, they will also monitor the excavation and transportation.



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In this case, the Executive Engineer, I&CAD, Irrigation Division No.9, Bhongir vide his reference No. EE/ID9/Bngr/Basawapur reservoir/sand/2022/488, dt 28.04.2022 has submitted a requisition stating that the Government of Telangana have accorded administrative approval of Rs 1751.00 Crores for the work of "Formation of Basawapur Reservoir with 11.39 TMC at Basawapur (V) of Bhongir (M) of Yadadri Bhuvanagiri District" within the Kaleshwaram Project and requested to allocate 1,00,000 Cubic Metres of Sand from the limits of Bikkeru Vagu of Laxmidevi Kalwa village limits, Addagudur mandal, Yadadri Bhuvanagiri District.

Further it is submitted that, on receipt of the requisition, the District Level Monitoring Committee consisting of (1) Assistant Director, Mines & Geology, (2) Deputy Director, Ground Water, (3) Executive Engineer I&CAD and (4) the Tahsildar, Addagudur mandal have been requested to inspect the location and to submit a report on the availability of sand in the proposed area. In turn, the members of District Level Monitoring Committee have submitted their enquiry reports along with the Co-ordinates of the proposed site and proposed for lifting of the sand.

On receipt of the report, permission has been accorded for lifting of 20,000 Cubic Metres of sand from the proposed site located at Bikkeru vagu of Laxmidevi Kalwa village, Addagudur mandal, Yadadri Bhuvanagiri District vide Proceedings No. E2/2754/2020, dt 13.06.2022 (New No. A/1328/2022, dt 13.06.2022), duly instructing the concerned authorities to follow the following conditions.

- 1. The sand extraction shall not be conducted beyond the permitted area and depth.*
- 2. The extraction of sand shall be under strict supervision of Panchayath Secretary / Village Revenue Assistant concerned.*
- 3. Boundary pillars with geo-co-ordinates shall be erected at each corner or angle around the specified sand bearing area before commencing the operations.*
- 4. The extraction of sand shall follow the rules of Telangana State Sand Mining Rules 2015.*


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The EE, Kaleshwaram project shall apply before the Tahsildar concerned by paying requisite amount of seignior age fee & others in addition to 30% towards DMFT (District Mineral Foundation Trust) on S.fee, 2% towards SMET (State Mineral Exploration Trust) on S.fee and 2% Income Tax on S.fee. The Tahsildar shall collect the above requisite amounts and issue instructions to the concerned Panchayath Secretary duly enclosing the receipt in lieu of payment of amount for the required quantity of sand. The Panchayath Secretary concerned shall issue waybills to the applicant on receiving the receipt and instructions from the Tahsildar.

The sand excavation, loading and transportation should be done in day time only i.e., 6.00AM to 6.00PM. Any transportation noticed in the night will be treated as illegal and will be seized. The administrative expense amount to be remitted in District WALTA Authority (DRDO), Yadadri Bhuvanagiri account separately and this amount will be spent for printing of way bills/receipts and other regulating works in reaches and transportation.

The order is liable for cancellation, if found that it was issued grossly on mistake of fact, suppression of information etc., without giving any further notice”.

After permission was accorded, the extraction of sand was commenced on 25.06.2022 and continued up to 02.07.2022. Only 34 Nos of vehicles were loaded during this period in 1st spell and a cumulative quantity of 716 Cum was only excavated and the same was received to stock point of Baswapur Reservoir. No extraction sand was taken up since 03.07.2022, due to the river received heavy floods and transportation was stopped from 03.07.2022 to till date. The para wise reply to the petitioner's affidavit is submitted here under.

Reply to Para: 1& 2

The permission was accorded to extract the sand within the demarcated area and within the GPS Co-ordinates for a quantity of 5,000 Cum in 1st spell for exclusive utilisation for Government works i.e., Formation of Baswapur reservoir and its canals. The map annexed by the applicant indicates that the Laxmidevi kalwa of Addagudur (M), Yadadri Bhuvanagiri District is sharing its borders with Nalgonda Dist and Suryapet dist. The permission accorded for extraction of Sand is allocated with GPS coordinates is



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within village boundary of Laxmidevi Kalwa village of Addagudur (M), Yadadri Bhuvanagiri District. The area allocated for extraction of sand is demarcated based on geo-coordinates mentioned in Tahsildar, Addagudur Permit No.01/2022-23 dt: 23.06.2022.

Reply to Para: 3

The sand quarry was being operated under the strict supervision of Panchayath Secretary of PR Department and Village Revenue Assistant (VRA) of Revenue Department. The VRA verifies the GPS of vehicles before entering into the quarry with the vehicles list submitted by Executive Engineer, the transit pass will be issued and allow vehicles for loading. The list of loaded vehicles is entered in Sand Loading Register maintained at sand quarry, and the VRA communicates the list of loaded vehicles to the Irrigation department through whatsapp. A Local monitoring team was also present, which continuously monitored and allowed only the listed vehicles with active GPS for loading and transportation of sand.

Further it is submitted that, the Basawapur project is located in Yadadri Bhuvanagiri District and sand was transporting for this project within our district only and not for any other projects of any other districts. The transportation of the sand is going on from the proposed site in the permitted vehicles only and no non-permitted vehicles/ private vehicles transporting the sand in our project limits. The transportation of sand is going on under the strict supervision of various Departments i.e., Revenue, Panchayath Raj, Police, Mining department officials.

Regarding Environment clearance, it is submitted that, the Tahsildar, Addagudur mandal vide his Lr No. B/178/2022, 20.07.2022 has reported that, the Present Sand Excavation area is in the upstream of Vardhaman Kota Check dam (which is under construction), which provides check dam for de-silting and also useful for storing of more water in check dam once the construction of check dam completed. Therefore it may be treated as exempted from Environmental Clearance as per (S.O. 141 (E),


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Ministry of Environment, Forest and Climate Change Notification, dt 15.01.2016).
 "Dredging and de-silting of dams, reservoirs, weirs, barrages, river and canals for the purpose of their maintenance, upkeep and disaster management".

Therefore the allegations made by the applicant in his affidavit is his own contentions which are false and baseless.

Reply to Para 4:

In respect of the letter addressed by the Project officer, TSMDC regarding their Quarry in Sy.No. 351/1 and Sy.No.353/7 of P.Singaram village of Addagudur (M) it is to submit that on receipt of the above letter, the Tahsildar, Addagudur mandal, has alerted the local monitoring team immediately and they visited the sand quarry area and found that the excavation of sand was done only within the demarcated area and only the authorized vehicles are using for loading and transportation of sand. In this regard, the Tahsildar, has submitted a detailed report to the Project officer, TSMDC, Nalgonda vide reference No. B/178/2022, dt 05.07.2022 (Copy enclosed).

Further it is to submit that the extraction of sand was being strictly carried within the stipulated time i.e., between 6.00 am to 6.00 pm and vehicles were not engaged beyond the specified time limits.

Hence the allegations made by the applicant in this para regarding unauthorised excavation of Sand being done without proper permission and way bills is false and baseless.

Reply to Para 5:

It is submitted that, the extraction of sand was made up to permitted depth only. No deep excavation was made since, beyond the permitted depth, the water table in the stream was encountered and it is not possible to excavate deeper more than that. So far only 716 Cubic metres of Sand only extracted from the allotted quantity of 5000 Cum permitted in 1st Spell. Since no deeper was made there is no possibility of entering the Polluted Musi River into the Bikkeru vagu as apprehended by the applicant.


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Reply to Para 6:

It is submitted that, the village roads that were utilized for movement of vehicles are repaired and maintained regularly. A dozer was engaged continuously for repairing the undulations that arise due to vehicle movement. No such complaints have been received regarding damage of agriculture pumps, Motors and pipelines as alleged by the applicant. However, all precautionary measures have been taken to avoid damage to the Agriculture Pipelines.

Reply to Para 7 & 8:

It is submitted that, the extraction is done from the specified area only and the transportation is going on through the permitted vehicles only no non permitted vehicles are transporting the sand in our project limits and the extraction of sand was being strictly carried within the stipulated time i.e., between 6.00 am to 6.00 pm and vehicles were not engaged beyond the specified time limits. All those vehicles in which sand is transporting were tracked through GPS until the vehicles unloaded at Stock Point in Baswapur reservoir. The Extraction and transportation was supervised in coordination with Revenue, Irrigation, Mining and Police departments. As alleged by the petitioner there is no illegal sand mining is going on and the allegations of the petitioner are baseless and false. The sand extraction was done from 25.06.2022 to 02.07.2022 only duly following the conditions given in the sand sanctioning orders under the supervision of the concerned departments.

In view of the above facts it is submitted that, the Baswapur project is located in Yadadri Bhuvanagiri District and sand was transporting for this project within our district only and not for any other projects of any other districts. The transportation of the sand is going on in the permitted vehicles only and no non-permitted vehicles transporting the sand in our project limits. On receipt of the letter from the Project officer, TSMDC, Nalgonda the Tahsildar, Addagudur alerted the local monitoring team immediately and they visited the sand quarry area and found that the excavation of


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Yadadri Bhuvanagiri Dist.

sand was done only within the demarcated area and only the authorized vehicles are using for loading and transportation of sand. The transportation of sand is going on under the strict supervision of various Departments i.e., Revenue, Panchayath Raj, Police, Mining department officials. Therefore the allegations made by the applicant in his affidavit are his own contentions which are false and baseless.

VERIFICATION

I Smt Pamela Satpathy, IAS, W/o Deepankar Satpathy, aged 35 years, District Collector, Yadadri Bhuvanagiri District, do hereby declare that the facts stated in the above paras are true and correct to the best of my knowledge, belief and information. Hence, verified on this the 21st day of July 2022.

Bhongir
Dt: 21st July 2022


Deponent
District Collector
Yadadri Bhuvanagiri Dist
District Collector
Yadadri Bhuvanagiri Dist.

**GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT**

From

Sri Mohd. Khursheed Moinuddin, B.Tech,
Executive Engineer, I&CADD,
Irrigation Division No.9, Bhongiri,
Yadadri-Bhuvanagiri(Dist.)

To

The District Collector,
Yadadri-Bhongir(Dist.)

Lr No:EE/ID.9/Bngr/Baswapur reservoir/sand /2022/ 488 Dt 28-04-2022

Respected sir,

Sub:-	Formation of Baswapur Reservoir for a capacity of 11.39 TMC near Baswapur (V), Bhongir (M), Yadadri-Bhongir District and execution of High Level Main Canal including Distry system, CM & CD works to create an ayacut of 23000 Ac -Request for supplying of sand from the limits of Bkkeru Vagu of Laxmidevi kalva Village, Addagudur Mandal, Yadadri-Bhongir District. Regading
Ref:-	1) G.O.Rt.No. 184, I &CAD (Projects-IV) Dept Dt: 08.03.2017. 2) CER No: 04/2017-18 Dt : 06.05.2017. 3) SE's Agreement No: 3/KPCC-2/2017-18 Dated: 10.11.2017.

A.O
Pl. put up for joint inspection
30/4/22

@@@

I submit that the Government of Telengana have accorded administrative approval for Rs. 1751.00 Crores vide reference 1st cited for the work of Kaleshwaram Project – “Formation of Baswapur Reservoir with 11.39 TMC at Baswapur (V) of Bhongir (M) of Yadadri-Bhongir District”. Subsequently, the Chief Engineer, Kaleshwaram Project, Hyderabad has accorded technical sanction to the subject work cited for Rs. 1751 Crores vide reference 2nd cited and the work was entrusted to M/s PLR – NCC- NECL (JV), Hyderabad vide reference 3rd cited.

Accordingly, the agency has started the work duly mobilizing huge men and machinery and started earthwork excavation of Cut Off trench for the reservoir and work is in good progress. The sanctioned estimate stipulates laying of horizontal, inclined and graded filters on downstream of the bund. The total quantity required for the subject work cited is about 10.20 Lakh Cubic metre.

Nearly 4.30 Lakh Cum of sand was procured from various quarries in Nalgonda, Suryapet & Yadadri-Bhuvanagiri Districts and utilized in the work of formation of Nrusimha sagar (Baswapur reservoir). Now the immediate requirement is 1,00,000 Cum of sand for

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reservoir works in order to take up the strengthening of bund and complete the work within target period.

In view of the above, I kindly request the District Collector, Yadadri-Bhongir District to kindly arrange to issue necessary instructions to the concerned to allocate for a quantity of 1,00,000 Cum from the limits of Bikkeru Vagu of Laxmidevi kalva Village, Addagudur Mandal, Yadadri-Bhongir District.

This is for favour of information and necessary action.

Encl: 1) G.O.Rt.No. 184 ,I & CAD
Dept. Dated 08.03.2017.

Yours Faithfully,


Executive Engineer, I&CADD.,
Irrigation Division No.9, Bhongiri,
Yadadri-Bhuvanagiri District.

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**GOVERNMENT OF TELANGANA
GROUND WATER DEPARTMENT**

From
P. Jyothi Kumar, M.Sc. B.C.J.,
District Ground Water Officer (I/c),
Ground Water Department,
Yadadri Bhuvanagiri District.

To
The District Collector,
Yadadri Bhuvanagiri District.
Bhuvanagiri.

Lr.No. 78/DGWOY/Sand/T/2018-19, Dated: 23-05-2022

Sir,

Sub:- Groundwater Officer - GWD – Yadadri Bhuvanagiri – Excavation of Sand from Musi vagu, Laxmidevikalwa H/O Singaram of village Addagudur mandal - Inspection report Submission – Regarding.

28
23/5

Ref:- 1. District Collector & Magistrate, Yadadri Bhuvanagiri District Lr.No. A/1328/2022
Date: 2-05-2022.
2. Tahsildar, Addagudur mandal, Yadadri Bhuvanagiri District Ltr. No./B/178/2022,
Dt: 17-05-2020.

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In obedience to the reference cited, the joint inspection had been taken up by the District Level Sand Committee consisting of Assistant Hydro geologist O/o District Groundwater officer, Groundwater Department, Yadadri District along with the TA O/o Mines & Geology, and Executive Engineer, Irrigation Department, Surveyor and RI Addagudur Mandal, Revenue Department, Yadadri Bhuvanagiri District on 09-05-2022 to assess thickness of sand for excavation under provisions of TSWALTA..

Joint Inspection report on Laxmidevikalwa H/O Singaram, Addagudur mandal is here with submitted for kind necessary action.

Yours faithfully

[Handwritten Signature]
23/5/22

DISTRICT GROUNDWATER OFFICER

Copy to AD ,Mines & Geology Department, Yadadri Bhuvanagiri District for necessary action.

**BRIEF NOTE ON THE GROUNDWATER INVESTIGATION CARRIED OUT ALL
ALONG THE BIKKERUVAGUIN REVENUE LIMITS OF LAXMI DEVI KALVA H/O
SINGARAM VILLAGE,
ADDAGUDUR MANDAL, YADADRI BHUVANAGIRI DISTRICT.**

INTRUDUCTION:-

In obedience to the District Collector, Yadadri Bhuvanagiri Lr.No.A/1328/2022, Dt.02-05-2020, the joint inspection had been taken up by the District Level Sand Committee consisting of Assistant Hydrogeologist O/o District Groundwater officer, Groundwater Department, Yadadri District along with the TA,O/o Mines &Geology, and Executive Engineer, IrrigationDepartment, Surveyor and RI Addagudur Mandal, Revenue Department,Yadadri Bhuvanagiri District on 09-05-2022 along Bikkeru vagu in revenue limits of the Laxmidevikalwa village H/o Singaram, Addagudur mandal for sand excavation to the Baswapur reservoir.

It is informed that in the Laxmidevikalwa village H/o Singaramrevenue limits the thickness of sand is ranging from 2.17m to 4.10m (7.1 to 13.53feet) fine sand followed by weathered granites. After detailed investigation carried out all along the stream course in revenue limits of the Laxmidevikalwa village H/o Singaramvillage limits it is confirmed that the thick ness of sand is to an extent of 2.17m to 4.10m. The sources of groundwater for irrigation are Bore wells/Filter points which are 500mts from the bank of stream and filter points middle of the stream which are noticed in the field study. The inspected area is located from E 17⁰21'40.19", N 79⁰26'36.42" and E 17⁰21'08.57",N 79⁰26'59.94". The exactlocations of stream course area are confirmed as Acres 27.20 gts by the local village revenueauthority.

Detailed groundwater investigations carried out on the bank of stream coarse in the Laxmidevikalwa village H/o Singaramlimits. A total of 50-60 filter points were identified which are within 0.5km from the banks of the stream.15-20 filter points wells were identified in middle of the stream. The depth of filter Points ranges from 15-30 feet, fitted with 5HP monoblock electrical motors, transporting stream bed water through HDPE pipes up to 500m to the adjacent irrigation paddy fields. The reported yields ranging from 16000 Lph to 20000 Lph and irrigating about 2Acres -3Acres of paddy in both seasons under each well. When the existing Bore wells /Filter Points distancing from the stream course its yields also decreasing.The details are shown in Annexure-I. The existing bore wells/filter points were drilled without prior permission under TS WALTA confirmed by the concerned

Tahasildar vide Lr. No. B/178/2022, Dt.17/05/2022. Therefore, the existing bore wells/filter points/groundwater sources shall be treated as un authorized & illegal.

During the Sand investigations, to know the depth of sand 4 pits were dug in the study area in the following locations as shown in the table below.

S.No.	Lat/Long	Depth
1	N 17 ⁰ 21'13.56", E 79 ⁰ 26'52.50"	0-2.90m finesand
2	N 17 ⁰ 21'15.33", E79 ⁰ 26'36.11"	0-3.00m fine sand
3	N17 ⁰ 21'28.90", E 79 ⁰ 26'44.30"	0-3.98m fine sand
4	N 17 ⁰ 21'40.55", E 79 ⁰ 26'52.26"	0-4.10mfine sand

The nearest piezometer observation wells in Kanchanpally is situated at about 4 km distance from the investigated area and the depth of water level recorded in the month of November 2021 is 1.94mts below groundwater level, May 2021is 5.30 meters below groundwater level and April 2022 is 5.03 meters below groundwater level.

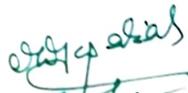
InLaxmidevikalwa village H/o Singaramrevenue limitsthe ground water irrigation sources are at a distance of 100mts and the thickness of the sand is 2.90 mt to 4.10 mt on an average of 3.49m. As per the rules laid down in WALTA act(23(8)), sand mining may be permitted up to 0.50m thickness from top layer in the area identified and boundaries fixed by the revenue authority.

Conclusion & Recommendations:

The groundwater sources existed within the stipulated distance of proposed area in Laxmidevikalwa village H/o Singaramrevenue limitspurview shall be treated as illegal because those sources were drilled without prior permission from the mandal WALTA Authority as Lr. NoB/178/2022,Dt.17/05/2022 from the Tahasildar& WALTA Mandal Authority, Addagudur mandal.Though these sources are within the distance of 500 mts, were not considered under the provisions of the TSWATA due to illegal drilling groundwater structures.

The thickness of sand is available with an average of 3.49m in the proposed area. In the circumstances explained and the need for construction of surface water storage reservoir

It may be permitted to extract sand from the proposed stream and proposed coordinates of given area. Thus, the sand mining may be recommended for extraction to a depth of 0.50 mts bgl from E 17°21'38.698", N 79°26'34" to N 17°21'40", E 79°26'36" in north west direction of the stream, E 17°21'32", N 79°26'39", N 17°21'26", E 79°26'43", N 17°21'21", E 79°26'46", N 17°21'18", E 79°46'48" N 17°21' 14", E 79°46' 50" to N 17°21' 07.46" E 79°26'57.400" in north direction of the stream and N 17°21' 08.57" E 79°26' 59.94 in the South east direction of the stream, N 17°21' 15" E 79°26' 52", N 17°21' 22" E 79°26' 47" and N 17°21' 28.29" E 79°26' 44.26" in the South direction of the stream. The total extent of feasible area sand extraction is measured acre 17.93 gunta (72575.01sq.mt) and sand mining may be permitted to 36280 cu.m. only from the proposed area of given coordinates. The sand shall be extracted/removed by machine.


23/5/22
District Groundwater Officer

ANNEXURE-I

WELL INVENTORY DATA OF LAXMI DEVI KALWA (V), ADDAGUDUR (M)

Sl. No.	Name of the well Owner	Type of well	Dia / Depth	Model of lift (HP)	DTWL (Reported)	Yield (Lph)	Area irrigated	Remarks
1	K.Balaiah	Filter point	165mm /7m	5HP	-	16000	1.2-Acer Paddy	Middle of the stream
2	V.Ravinder Rao	Filter point	165mm /8m	5HP	-	20000	1.2-Acer Paddy	Middle of the stream
3	G.Venkat Reddy	Filter point	165mm /8m	5HP	-	16000	3Acers Paddy	
4	S.Somaiah	Filter point	165mm /8m	5HP	-	16000	3Acers Paddy	
5	B.Naresh	Filter point	165mm /8m	5HP	-	16000	3Acers Paddy	
6	Ch.Madhu	Filter point	165mm /8m	5HP	-	16000	3-Acers Paddy	
7	B.Lingaiah	Filter point	165/10m	5HP	-	16000	2-Acer Paddy	
8	P.Gopaiah	Filter point	165mm /8m	5HP	-	20000	2-Acer Paddy	
9	N.Ramulu	Filter point	165mm /10m	5HP	-	20000	2-Acer Paddy	
10	B.Rambabu	Filter point	165mm /10m	5HP	-	20000	3-Acer Paddy	
11	A.Ramulu	Filter point	165mm /10m	5HP	-	20000	2-Acer Paddy	
12	Ch.Ramachandra	Filter point	165mm /8m	5HP	-	20000	2-Acer Paddy	
13	A.Sathyanarayana	Filter point	165mm /8m	5HP	-	16000	3-Acers Paddy	
14	B.Uppalaiah	Filter point	165mm /9m	5HP	-	16000	3-Acers Paddy	
15	K.Pattabhiram	Filter point	165mm /8m	5HP	-	16000	3-Acers Paddy	
16	N.Abbaiah	Filter point	165mm /10m	5HP	-	20000	2-Acer Paddy	
17	K.Veeraiah	Filter point	165mm /8m	5HP	-	20000	2-Acer Paddy	

MAP SHOWING THE LOCATION OF THE BIKKERUVAGU IN REVENUE LIMITS OF THE LAXMIDEVIKALWA VILLAGE H/O SINGARAM ADDAGUDUR MANDAL, YADADRI BHUVANAGIRI DISTRICT.



[Handwritten Signature]
28/5/20
District Groundwater Officer

**GOVERNMENT OF TELANGANA
OFFICE OF THE ASSISTANT DIRECTOR OF MINES AND GEOLOGY
YADADRI- BHUVANAGIRI DISTRICT**

From
A.VenkataRamana, M.Sc.B.Ed.,
Asst. Director of Mines & Geology,
Yadadri-Bhuvanagiri.

To
The District Collector & Magistrate,
Yadadri-Bhuvanagiri Dist.

Lr.No.676/Sand/YAD/2022, Dated:30.05.2022

Madam/Sir,

Sub:- Sand - O/o Asst. Director of Mines and Geology, Yadadri Bhuvanagiri District - Sand availability report of Bikkeru vagu, Laxmidevikalwa H/o Singaram village, Addagudur Mandal, Yadadri-Bhuvanagiri district - Report submitted - Regarding.

Ref:- 1.District Collector & Magistrate, Yadadri-Bhuvanaigiri Lr.No.A/1328/2022,Dated:02-05-2022.
2.District Ground Water officer, Ground water dept. Yadadri-Bhongiri Lr.No.78/DGWOY/Sand/T/2018-19, Dated:23-05-2022.

I invite kind attention to the subject and in obedience of the reference 1st cited, joint inspection had been taken up by the team of officials consisting of Asst. Hydro geologist of Ground Water Department, Executive Engineer, Irrigation Department, Technical officer O/o Asst. Director of Mines & Geology and RI & Surveyor O/o Tahsildar, Addagudur have inspected the area on 09-05-2022 to assess the sand in Laxmi devi kalwa H/o Singaram village limits, Addagudur Mandal, Yadadri-Bhuvanagiri district.

It is submitted that the sketch of proposed sand bearing area was surveyed and demarcated by the Mandal Surveyor attested by the Tahsildar, Addagudur Mandal, as per the demarcated sketch the sand bearing area is shown in the Revenue limits of Singaram village of Bikkeru Vagu. Through the reference 2nd cited, the District Ground Water Officer has submitted report duly recommending the sand mining to a depth of 0.50 meters below ground level from E 17° 21'38.698", N79°26'34 to N17°21'40, E79° 26'36 in north west direction of the stream E17°21'32, N79°26'39, N17°21'26, E79°26'43, N17°21'21, E79°26'46, N17°21'18, E79°46'48, N17°21'14, E79°46'50, to N17°21'07.46 E79° 26'57.400 in north direction of the stream and N17° 21'08.57 E79°26'59.94 in the south east direction of the stream, N17°21'15 E79°26'52, N17°21'22 E79° 26'47 and N17° 21'28.29 E79°26'44.26 in the south direction of the stream. The total extent of feasible area of sand extraction is measured acre17.93 gunta and sand may be permitted to 36,280Cum only from the proposed area of given coordinates. The sand shall be extracted/removed by machine.

W
30/5

As per the field observation, the sand available between the Geo Co-ordinates proposed by the District Ground Water Officer in Laxmidevikalwa H/o Singaram village limits, Addagudur mandal of Bikkeru Vagu, the thickness of sand is ranging from 5m to 7m is in fine grained to coarse formed by the process of weathering of pre - existing rocks by the natural agency like running water and generates the sand particles of sizes from 5mm to 1/6 mm and it is useful in construction and plastering purpose.

In view of the above the lifting of sand may be recommended within the limits of above mentioned Geo co-ordinates of Laxmidevikalwa H/o Singaram village limits, Addagudur Mandal, Yadadri-Bhuvanagiri district as per Telangana State Sand Mining Rules-2015 and latest amendments from time to time.

This is submitted for kind perusal and necessary action.

Yours faithfully


Asst. Director of Mines & Geology,
Yadadri-Bhuvanagiri.

Copy submitted to the Director of Mines and Geology, Hyderabad for favor of kind information.
Copy submitted to the Deputy, Director of Mines and Geology, Hyderabad for favor of kind information

తెలంగాణ ప్రభుత్వము
రెవిన్యూ శాఖ

సీ రామ కృష్ణ,
తహశీల్దార్,
అడ్డగూడూర్ మండలం.

శ్రీయుత జిల్లా కలెక్టర్,
యాదాద్రి భువనగిరి గారికి

లేఖ నెం. B/178/2022

తేదీ: 17/05/2022

విషయము:- ఇసుక - కాళేశ్వరం ప్రాజెక్టు బస్వాపురం రిజర్వాయర్ నిర్మాణం కొరకు - అడ్డగూడూర్ మండలం, లక్ష్మీదేవికాల్వ గ్రామం -
చిక్కరు వాగు - నుండి బస్వాపురం రిజర్వాయర్ నిర్మాణం కొరకు ఇసుక లభ్యత గురించి నివేదిక సమర్పించుట - గురించి.

సూచన:- 1. శ్రీయుత జిల్లా కలెక్టర్, యాదాద్రి భువనగిరి గారి లేఖనెం. A/1328/2022 తేదీ: 02.05.2022

2. శ్రీయుత Executive Engineer I&CAAD, Irrigation Division No. 9, Bhongiri, YadadriBhuvanagiri, గారి

లేఖ నెం. EE/ID.9/Bngr/Baswapur reservoir/Sand/2022/488, తేదీ : 28.04.2022

3. శ్రీయుత మండల సర్వేయర్ మరియు మండల గీర్దావారి గార్ల నివేదిక తేదీ: 17.05.2022

పై విషయము మరియు సూచనల ద్వారా శ్రీయుత జిల్లా కలెక్టర్ యాదాద్రి భువనగిరి గారు అడ్డగూడూర్ మండలం, లక్ష్మీదేవికాల్వ గ్రామం
శివారులోని చిక్కరు వాగు నందు ఇసుక లభ్యత గురించి జిల్లా కలెక్టర్ గారు సూచన (1) ద్వారా నివేదిక కోరినారు.

పై విషయములో గ్రామ రెవిన్యూ అధికారి లక్ష్మీదేవికాల్వ, మండల సర్వేయర్, మండల గీర్దావారి, అడ్డగూడూర్ గార్లు, గ్రౌండ్ వాటర్,
Mines and Geology, మరియు Irrigation Department వారు సంయుక్తంగా లక్ష్మీదేవికాల్వ గ్రామం శివారులోని చిక్కరు వాగు నందు ఇసుక
లభ్యత కొరకు సర్వే చేసినారు. సర్వే నివేదిక ప్రకారం సుమారు 27.20 గుంటల భూమి విస్తీర్ణంలో ఇసుక లభ్యతగా ఉన్నదని మండల గీర్దావారి
మరియు మండల సర్వేయర్ గారు Geo-Coordinates యుక్తంగా స్కాన్ మరియు నివేదిక సమర్పించినారు. కావున లక్ష్మీదేవికాల్వ గ్రామం శివారులో
చిక్కరువాగు నందు ఇసుక లభ్యముగా సుమారు 27.20 గుంటల విస్తీర్ణం ఇసుక లభ్యముగా ఉన్నది అని నివేదిక సమర్పించినారు.

కావున తదుపరి చర్య నిమిత్తం తమరికి సమర్పించనైనది.

భవదీయుడు

తహశీల్దార్

అడ్డగూడూరు మండలము
17/5/2022

ప్రతి:

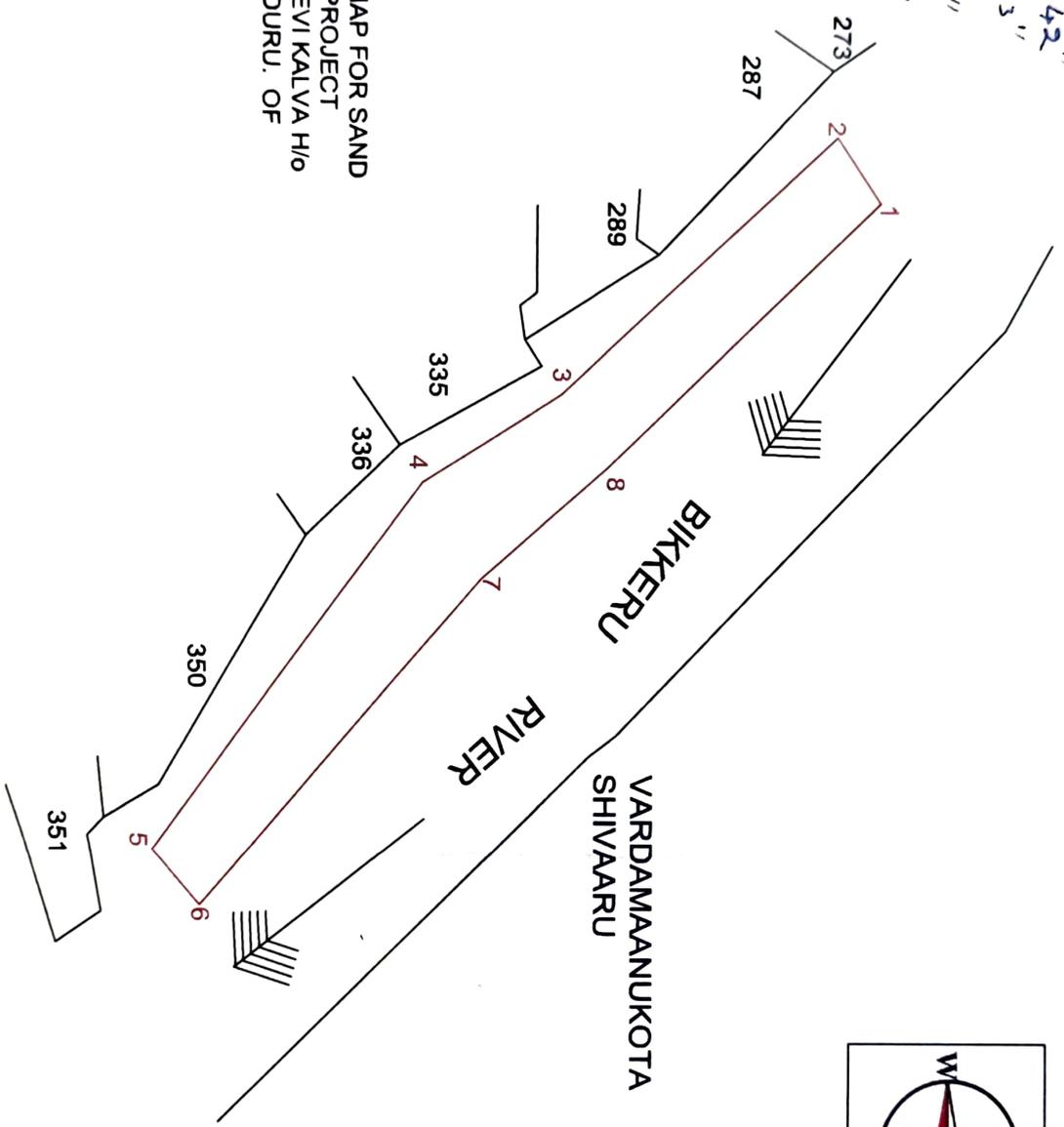
1. ఇండు వెంట మండల సర్వేయర్, అడ్డగూడూర్ గారి నివేదిక జత పర్చనైనది
2. శ్రీయుత రాజస్య మండలాధికారి, భువనగిరి గారికి తగు సమాచార నిమిత్తం .

LOCATION MAP

20

Point

1. $17^{\circ}21'40.19''$ — $79^{\circ}26'36.42''$
2. $17^{\circ}21'38.56''$ — $79^{\circ}26'33.93''$
3. $17^{\circ}21'26.76''$ — $79^{\circ}26'41.72''$
4. $17^{\circ}21'21.27''$ — $79^{\circ}26'44.69''$
5. $17^{\circ}21'07.46''$ — $79^{\circ}26'57.40''$
6. $17^{\circ}21'08.57''$ — $79^{\circ}26'59.94''$
7. $17^{\circ}21'23.45''$ — $79^{\circ}26'47.13''$
8. $17^{\circ}21'28.29''$ — $79^{\circ}26'44.74''$



INDEX

PROPOSED LOCATION MAP FOR SAND QUARRY FOR BASWAPURAM PROJECT

BIKKERU RIVER VILL. LAXMI DEVI KALVA H/O SINGARAM, MANDAL ADDAGUDURU. OF EXTENT Ac 27-20Gts.

Prepared by

B. Reddy

Addagudur mandal.

15.	Is proposed mining site located over or near fissure / fracture for ground water recharge	
16.	Whether the proposal involves approval or clearance under the following Regulations or Acts, namely:- (a) The Forest (Conservation) Act, 1980; (b) The Wildlife (Protection) Act, 1972; (c) The Coastal Regulation Zone Notification, 2011. If yes, details of the same and their status to be given.	
17.	Forest land involved (hectares)	
18.	Whether there is any litigation pending against the project and or land in which the project is propose to be set up? (a) Name of the Court (b) Case No. (c) Orders or directions of the Court, if any, and its relevance with the proposed project.	

(Signature of Project Proponent
Along with name and address)

APPENDIX – IX

[See paragraph 7(i) (B)]

EXEMPTION OF CERTAIN CASES FROM REQUIREMENT OF ENVIRONMENTAL CLEARANCE

The following cases shall not require prior environmental clearance, namely:-

1. Extraction of ordinary clay or sand, manually, by the Kumhars (Potter) to prepare earthen pots, lamp, toys, etc. as per their customs.
2. Extraction of ordinary clay or sand, manually, by earthen tile makers who prepare earthen tiles.
3. Removal of sand deposits on agricultural field after flood by farmers.
4. Customary extraction of sand and ordinary earth from sources situated in Gram Panchayat for personal use or community work in village.
5. Community works like de-silting of village ponds or tanks, construction of village roads, ponds, bunds undertaken in Mahatama Gandhi National Rural Employment and Guarantee Schemes, other Government sponsored schemes, and community efforts.
6. Dredging and de-silting of dams, reservoirs, weirs, barrages, river, and canals for the purpose of their maintenance, upkeep and disaster management.
7. Traditional occupational work of sand by Vanjara and Oads in Gujarat vide notification number GU/90(16) MCR-2189(68)/5-CHH, dated the 14th February, 1990 of the Government of Gujarat.
8. Digging of well for irrigation or drinking water.
9. Digging of foundation for buildings not requiring prior environmental clearance.
10. Excavation of ordinary earth or clay for plugging of any breach caused in canal, nala, drain, water body, etc., to deal with any disaster or flood like situation upon orders of District Collector or District Magistrate.
11. Activities declared by State Government under legislations or rules as non-mining activity with concurrence of the Ministry of Environment, Forest and Climate Change, Government of India.

APPENDIX - X

[See paragraph 7 (iii) (a)]

PROCEDURE FOR PREPARATION OF DISTRICT SURVEY REPORT

The main objective of the preparation of District Survey Report (as per the Sustainable Sand Mining Guideline) is to ensure the following:

Identification of areas of aggradations or deposition where mining can be allowed; and identification of areas of erosion and proximity to infrastructural structures and installations where mining should be prohibited and calculation of annual rate of replenishment and allowing time for replenishment after mining in that area.

The report shall have the following structure:

1. Introduction
2. Overview of Mining Activity in the District
3. The List of Mining Leases in the District with location, area and period of validity
4. Details of Royalty or Revenue received in last three years
5. Detail of Production of Sand or Bajari or minor mineral in last three years
6. Process of Deposition of Sediments in the rivers of the District
7. General Profile of the District
8. Land Utilization Pattern in the district: Forest, Agriculture, Horticulture, Mining etc.

**Government of Telangana
Revenue Department**

From
P.Ramakrishna,
Tahsildar,
Addagudur Mandal.

To
The Project Officer(I/C),
M/s.TSMDC Ltd.,
Erst.Nalgonda

Lr.No. B/ 178 /2022

Dt: 05.07.2022

Sir,

Sub: Sand Excavation –In the limits of Bikkeru Vagu – Laxmi Devi Kalwa Village of Addagudur Mandal – Information Submission – Reg

Ref: 1. The Project officer(I/C), M/s. TSMDC Pvt Ltd., Erst.Nalgonda,
Ref.No.TSMDC/SUR/SAND/2022, Dt.28.06.2022.
2. Honorable Collector & District Magistrate, Yadadri Bhuvanagiri District,
Lr.no.A/1328/2022, Dated: 02.05.2022
3. Executive Engineer, I & CAD, Division No.09, Bhongiri, Lr.No.- EE/Dn.9/
Nrusimha Sagar/BNGR/SAND/2022-23/LDKalwa/699 Dt: 14.06.2022

I invite kind attention to the references above cited, the Project officer (I/C), M/s. TSMDC Pvt Ltd., Erst.Nalgonda, has stated that TSMDC have entered an agreement with pattadar of Sri.Chamala Narsaiah, Sri. Chamala Sriharsha in Sy.no. 351 & 353 situated at PSingaram(V) of Addagudur Mandal, Yadadri Bhuvanagiri District and appointed the pattadar as raising contractor for loading at Mining point. And also stated that, they have received a request from pattadars that some of the vehicles transporting sand illegally from the area nearby pattadars land. With reference 1st cited the Project officer (I/C), M/s. TSMDC, Erst Nalgonda has requested to look into the matter and take strengthen action against illegal sand transporters.

In this regard it is to submit that the Honorable Collector & District Magistrate, Yadadri Bhuvanagiri had given permission vide reference 2nd cited for extraction and supplying of 20,000 Cum sand from Laxmi Devi kalwa sand reach for a period of one and half month only or the completion of the quantity whichever is earlier for construction of Baswapur reservoir with 11.39 TMC capacity with a proper monitoring mechanism. The Executive Engineer, Irrigation Division No.09, Bhongir, Yadadri-Bhongir vide reference 3rd cited has requested for according permission for extraction of 5000 Cum of sand in 1st spell from Laxmi Devi kalwa sand reach. Accordingly permission was accorded for 5,000 cum.

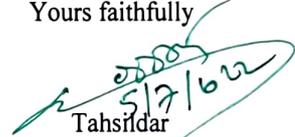
Further it is to submit that the extraction of sand was commenced on 25.06.2022 and continued up to 02.07.2022 in the area allocated for Baswapur Reservoir upto a depth of 1.0m only. The allotted Sand Quarry area for this Baswapur Reservoir project is adjacent to the TSMDC maintained quarry in collaboration with Pattedars. No encroachment was made in to the Private Quarry maintained by TSMDC.

Further it is to submit that sand quarry was being operated under the strict supervision of panchayat Secretary and Village Revenue Assistant (VRA) of Revenue Department. The VRA verifies the GPS of vehicles before entering into the quarry with the vehicles list submitted by Executive Engineer, the transit pass will be issued and allow vehicles for loading. The list of loaded vehicles is entered in Sand Loading Register maintained at sand quarry, the VRA communicates the list of loaded vehicles to the Irrigation department through whatsapp (A sand monitoring group created for effective monitoring of sand loading and transportation).

Further submitted that in response to the letter, immediately alerted the local monitoring team, visited the sand quarry area and found that excavation of sand was done only within the demarcated area and only the authorized vehicles are using for loading and transportation of sand. Due to heavy floods in the river, the extraction of sand was not possible from 03.07.2022 and transportation was stopped from 03.07.2022 to till date.

This is submitted for favour of kind perusal.

Yours faithfully


5/7/22
Tahsildar
Addagudur Mandal

**Government of Telangana
Revenue Department**

From
P. Ramakrishna,
Tahsildar,
Addagudur Mandal.

To
The District Collector,
Yadadri Bhuvanagiri Dist.

Lr.No. B/ 178 /2022

Dt: 20.07.2022

Madam,

Sub: Sand Excavation – In the limits of Bikkeru Vagu – Laxmi Devi Kalwa Village of Addagudur Mandal – Information Submission – Reg

Ref: 1. Honorable Collector & District Magistrate, Yadadri Bhuvanagiri District,
Proceedings no. E2/2754/2020, Dated: 13.06.2022
2. Executive Engineer, I & CAD, Division No.09, Bhongiri, Lr.No.- EE/Dn.9/
Nrusimha Sagar/BNGR/SAND/2022-23/LDKalwa/699 Dt: 14.06.2022
3. Instructions from Collectorate, Dt: 20.07.2022

I kindly submit that the Honorable Collector & District Magistrate, Yadadri Bhuvanagiri had given permission vide reference 1st cited for extraction and supplying of 20,000^{cu} Cum sand from Laxmi Devi kalwa sand reach for a period of one and half month only or the completion of the quantity whichever is earlier for construction of Baswapur reservoir with 11.39 TMC capacity with a proper monitoring mechanism. The Executive Engineer, Irrigation Division No.09, Bhongir, Yadadri-Bhongir vide reference 2nd cited has requested for according permission for extraction of 5000 Cum of sand in 1st spell from Laxmi Devi kalwa sand reach. Accordingly permission was accorded for 5,000 cum and the extraction of sand was commenced on 25.06.2022 and continued up to 02.07.2022. Due to heavy floods in the river, the extraction and transportation was stopped from 03.07.2022 to till date.

Further it is to submit that sand quarry was being operated under the strict supervision of panchayat Secretary and Village Revenue Assistant (VRA) of Revenue Department. The VRA verifies the GPS of vehicles before entering into the quarry with the vehicles list submitted by Executive Engineer, the transit pass will be issued and allow vehicles for loading. The list of loaded vehicles is entered in Sand Loading Register maintained at sand quarry, the VRA communicates the list of loaded vehicles to the Irrigation department through whatsapp (A sand monitoring group created for effective monitoring of sand loading and transportation). The transportation of sand is going on in the permitted vehicles only and no non-permitted vehicles are transporting the sand in our project limits.

Further it is to submit that the boundaries of the sand excavation area are clearly demarcated by the flags and it is in the upstream of Vardhaman Kota Check dam (which is under construction), which provides check dam from desilting and also useful for storing of more water in check dam once the check dam construction is completed.

This is submitted for favour of kind perusal

Yours faithfully

Tahsildar
Addagudur Mandal